NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 53/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES:

M/s. Global Trendz Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 61(1) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

c. Deep Shukla

Secretary (f-5652)

Order

<u>CP 53/2016/61(1) NCLT/MB/MAH/2016</u>

At the request of the Petitioner, list this matter on 01st May, 2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/- **V. NALLASENAPATHY** Member (Technical)